GOVERNEMNT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES LOK SABHA

UNSTARRED QUESTION NO. 2186 TO BE ANSWERED ON 15.03.2022

SURVEY ON ACCESSIBLE INDIA CAMPAIGN

2186. SHRI MANOJ KOTAK: SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of Social Justice and Empowerment be pleased to state:

(a) whether Government has undertaken any survey of accessibility of essential public spaces under the Accessible India Campaign;

(b) if so, the details thereof;

(c) the details of the Government support to make buildings accessible to State/UT, especially in Maharashtra;

(d) the details of such public spaces found to be accessible;

(e) whether Government has made any targets for Accessible India Campaign in 2015 and the progress thereof and if so, the details thereof; and

(f) the details of amount spent on upgrading sports infrastructure for the differently-abled, Statewise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) and (b): Under the Accessible India Campaign (AIC), access audits of 1671 selected State/UT Government buildings have been conducted in 2016-17 through the empanelled auditors of the Ministry. State/UT-wise details of access audits are given at Annexure A.

(c) and (d): Under Accessible India Campaign funds are released to State Governments / Union Territories for retrofitting of Public buildings for making them fully accessible to the persons with disabilities. Under AIC, the Ministry has provided financial support to States/UTs amounting to Rs 506.93 crores in respect of 1191 buildings.

In the state of Maharashtra, 180 buildings in the cities of Mumbai, Nagpur, Nashik and Pune have been audited. This department has released a sum of Rs 24.91 crores for retrofitting of 142 buildings. The State Government has reported that 135 buildings have been made fully accessible so far.

20 States reported to have completed retrofitting work in 577 buildings. In the Central Government, CPWD reported completion of retrofitting in 1030 out of selected 1100 Central Govt. buildings targeted under Accessible India Campaign.

The State/UTs wise status of the buildings reported to have been made accessible are given at Annexure-A.

(e): The details of targets and the progress thereof under the Accessible India Campaign is given at Annexure-B.

(f): The Ministry provides support to Central Governments/ Departments and State/UT Governments for upgrading sports infrastructure accessible for the differently-abled through the Scheme of Implementation of Rights of Persons with Disabilities Act (SIPDA) Scheme. Under AIC, Rs. 2.49 croreshave been provided for 6 facilities in 4 States (Maharashtra, Mizoram, Haryana, Nagaland). Under Creation Barrier Free Environment, which is a sub-scheme under SIPDA Rs. 12.41 crores have been provided to Sports Authority of India for 6 facilities in 4 States (Karnataka, Kerala, Punjab, Gujarat). The Department has also released Rs 34 crore to CPWD for construction of Centre for Disability Sports at Gwalior, Madhya Pradesh.

Statement referred to in parts (a) & (b) and (c) & (d) of the LokSabhaUnstarred Question No. 2186 raised by Shri ManojKotak and ShrimatiRaksha Nikhil Khadse for 15.03.2022 regarding "Survey on Accessible India Campaign"

<u>State-wise details of survey of accessibility of essential public spaces under the Accessible India</u> <u>Campaign</u>

Sl.No.	States/UTs	Total Buildings Audited	Buildings reported to have been made accessible
1.	Andaman and Nicobar Islands	25	23
2.	Andhra Pradesh	41	-
3.	Arunachal Pradesh	24	-
4.	Assam	25	-
5.	Bihar	28	21
6.	Chhattisgarh	58	20
7.	Chandigarh	44	39
8.	Delhi	23	3
9.	Goa	31	_
10.	Gujarat	52	24
11.	Haryana	89	3
12.	Himachal Pradesh	22	_
13.	Jammu and Kashmir	25	7
14.	Jharkhand	50	-
15.	Karnataka	50	-
16.	Kerala	51	-
17.	Lakshadweep	57	-
18.	Madhya Pradesh	100	-
19.	Maharashtra	180	135
20.	Manipur	50	-
21.	Meghalaya	24	17
22.	Mizoram	33	23

	Total	1671	577
35.	Dadra and Nagar Haveli	50	-
34.	West Bengal	37	17
33.	Uttar Pradesh	141	87
32.	Uttarakhand	26	4
31.	Tripura	14	-
30.	Telangana	19	7
29.	Tamil Nadu	49	15
28.	Sikkim	36	26
27.	Rajasthan	87	78
26.	Punjab	21	2
25.	Puducherry	30	-
24.	Odisha	50	26
23.	Nagaland	29	-

Statement referred to in part (e) of the LokSabhaUnstarred Question No. 2186 raised by Shri ManojKotak and ShrimatiRaksha Nikhil Khadse for 15.03.2022 regarding "Survey on Accessible India Campaign"

Details of targets and the progress thereof under the Accessible India Campaign

Sl No	Target	Status
1	Target of enhancing the proportion of	For Target (1.1) – State Government
		buildings
	Target 1.2: Making 50% of all the	auditors completed Access Audit of 1671 buildings in 48 cities. 1671 access audit reports have been submitted to the State's/UTs Nodal Officers. Further, 20 States/UTs reported to have completed retrofitting work in 577 buildings.
	government buildings of the National Capital and all the State Capitals fully accessible by June, 2022;	
	Target 1.3 : Completing accessibility audit of 50% of government buildings and making them fully accessible in 10 most important cities/towns of states not covered in targets 1.1 and 1.2 by June, 2022	State Government buildings have been selected to be made accessible under Targets/Phases (1.2) and (1.3) from
		For Central Government building under the targets of built up environment
		• The financial proposals for retrofitting of 1484 buildings have been received so far. Sanction has been issued by the Department in respect 1191 buildings amounting to Rs. 506.93 Crore as on 28.2.22.
		 In the Central Government, CPWD reported completion of retrofitting in 1030 out of selected 1100 Central Government buildings targeted under Accessible India Campaign in FY 2020-21.
2	Target of enhancing the proportion of Accessible Transport System [Airports, Railway Stations and Public Transport Carriers (Buses)].	55 out of 69 domestic airports

Target 2.1 and 2.2 - Airports: All international airports and domestic airports to be made fully accessible.		toilets, helpdesks and lifts with Braille and auditory information systems), Further, all international/customs airport are reported to have been provided with aerobridges. Tactile path has been provided at majority of the airports whereas 41 airports have been equipped with aerobridges and ambulifts are available at 12 airports and the same is being procured for other airports.
	•	Bureau of Civil Aviation Security has also issued an advisory to make seamless screening of Divyangjan at airports. In this regard, CISF has also revised their SoPs, stressing upon the need to improve soft skills to provide better journey experience.
	•	The accessibility standards have been formulated by the Ministry of Civil Aviation. The process of conducting public consultation is underway.
Target 3.1 and 3.2 - Railways: A1, A & B categories of railway stations to be made fully accessible; 50% of all railway stations to be made fully accessible;		All 709 A1, A & B category railway stations have been provided with the seven (07) Short-Term Facilities identified by Ministry of Railways, namely, ramps, two parking lots for Divyangjan, non-slippery walkways from parking to station building, signage, at least one drinking water tap, one accessible toilet and 'May I Help You' booth.
	•	603 railway stations have been provided with additional two (02) Long-Term Facilities namely, Provision of facility of inter platform transfer & Engraving on edges (tactile indicators) of platform.

4	Target 4.1 - Buses: 25% of Government owned public transport carriers are to be made fully accessible.	
5	Target of enhancing the portion of accessible government websites; pool of sign language interpreters; captioning and sign language interpretation of public television news programmes.Target 5.1 and 5.2 - Websites: At least 50% of Central and State Government websites are to meet accessibility standards:	Rs.26.19 Cr. to ERNET India to make 917 States/UTs websites accessible, out of which, Rs.23.52 Cr. has been disbursed. Total 603 State Governments websites have been made
6	Target 6.1 - Sign Language Interpreters Training and Developing 200 additional sign language interpreters:	
		• ISLRTC has informed that more than 1000 persons have been trained in Indian sign language through Diploma and Short Term Courses of ISLRTC.
		 Total 93 students have completed Diploma in Indian Sign Language Interpretation (DISLI) course in three academic sessions during 2016- 17 to 2018-19. ISLRTC is currently running one batch of DISLI for the academic year 2019-21.

7 Target 7.1 and 7.2 - T.V Viewing:	 Accessibility standards for accessible TV viewing by
 (a) Public television news – National standards on captioning and sign language interpretation are to be created and adopted; (b)At least 25% of public television programs on government channels are to comply with the set standards 	persons with hearing impairment have already been issued by Ministry of Information and Broadcasting (MoIB) for providing for sub- titling, sign language
